

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 758/2025

IN RE: ISSUES RELATING TO ECOLOGY AND ENVIRONMENTAL
CONDITIONS PREVAILING IN THE STATE OF HIMACHAL PRADESH

Date : 25-08-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : By Court Motion

For Respondent(s) : Mr. Anup Rattan, Adv. Genl.
Mr. Vaibhav Srivastava, Addl. Adv. Genl.
Ms. Sugandha Anand, AOR.

UPON hearing the counsel the Court made the following
O R D E R

Learned Advocate General and learned Additional
Advocate General for the State of Himachal Pradesh
state that a report running into approximately 162
pages, has already been filed by the State on
23.08.2025.

Registry to trace out the report and place it on
record and upload the soft copy.

As this is a *suo motu* petition registered by
this Court, we propose to appoint Mr. K. Parmeshwar,
Sr. Advocate to be assisted by Ms. Akashi Lodha
(Enrolment No.MAH/4562/2014) (AOR Code:3200) as *Amicus*

Curiae, to assist the Court in this matter.

Registry to provide a copy of the petition along with all necessary documents to the learned *Amicus Curiae*.

List the matter on 15th September, 2025.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR